

2018
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 420-A

Dated, Calcutta, the 16th January, 2018

From: Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : The Secretary,
Government of West Bengal,
Judicial Department,
Writers' Buildings,
Calcutta-700 001.

Sub:- Reporting of vacancy for the WBJs Examination, 2018 in terms of the direction of the Hon'ble Supreme Court of India in Malik Mazhar Sultan's Case.

Sir,

With reference to the above, I am directed to inform you that **24 (Twenty-four)** vacancies in the cadre of Civil Judge (Junior Division)/Judicial Magistrate, **all anticipated** to occur in the year 2018, may be notified to be the total vacancy for **the West Bengal Judicial Service Examination, 2018.**

You are requested to proceed accordingly at your end.

Yours faithfully,

Sd/-
Registrar (Judicial Service)